CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.060/00612/2018

Chandigarh, this the 24th day of May, 2018

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CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)

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Pawan Kumar S/o Sh. Mohenderpal, aged 43 years, R/o Gali No.4, Vijay Nagar, Batala Road, Amritsar, Last Posted at Deputy Director, DIB, 12 Albert Road, Rani Ka Bagh Amritsar (Punjab) (Group-C), Post (PIS No.128312).

....APPLICANT

(Present: Mr. Rajeev Anand, Advocate.)

VERSUS

- Union of India through Secretary, Ministry of Home Affairs, North Block, New Delhi.
- Director Intelligence Bureau, 35 Sardar Patel Marg, Chanakya
 Puri, New Delhi 110021.
- 3. The Assistant Director / CI, Subsidiary Intelligence Bureau, Mahendra House, Rani Ka Bagh Amritsar Punjab 143001.
- 4. The Joint Director, Subsidiary Intelligence Bureau, Madhya Marg, Sector 19-A, Chandigarh.

....RESPONDENTS

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

At the very outset, learned counsel for the applicant intends to withdraw the present Original Application (OA), to enable him to file fresh OA, on the same cause of action, and also to challenge the subsequent order passed by the Appellate Authority, after removing the defects and with better particulars.

Therefore, the instant OA is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

(JUSTICE M.S. SULLAR) MEMBER (J)

Dated: 24.05.2018.

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